

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-530
IB-3197/ND/2019

IN THE MATTER OF:

Punjab National Bank

Vs.

M/s Rakheja Fashions Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 08.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Nupur Raut

For the Respondent :

ORDER

Since the pleadings are complete in this matter, list the matter on **18.02.2021**.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)